

SL. No.17

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/328/2022
NAME OF THE COMPANY	KMC Constructions Ltd
NAME OF THE PETITIONER(S)	Devi Constructions Co.
NAME OF THE RESPONDENT(S)	KMC Constructions Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Proxy Counsel Mr. M. Maharshi Viswaraj for the Petitioner.
Ld. Counsel Mr. P. Sreeshylam for the Respondent.

At the request of the Proxy Counsel for the Petitioner, **matter is adjourned to
10.07.2024**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)